

**The Minister of Food and Agriculture (Shri Kidwai):** I hope the hon. Member remembers that it was transferred from C.P. to this place only two years ago. If we are reducing the loss from 1,70,000 to 20,000, that should be considered as a success.

LATE ARRIVAL OF PASSENGER TRAIN AT GUNTAKAL

**\*1019. Shri Raghavachari:** Will the Minister of Railways be pleased to state:

(a) on how many occasions during the period from 1st April, 1952 to 1st March, 1953, the passenger train from Bangalore to Guntakal has arrived late at Guntakal;

(b) on how many occasions through passenger bound for Madras and Bombay could not catch the Bombay Mail leaving Guntakal at 18.18 hours to Madras and the Madras Express leaving Guntakal at 18.27 hours to Bombay; and

(c) what steps Government propose to take to remedy this?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan):** (a) 261 occasions.

(b) Bombay—Madras Mail 88 occasions. Madras—Bombay Express 22 occasions.

(c) The Southern Railway administration has been asked to take all possible steps to improve the punctuality of its arrival at Guntakal.

**Shri Raghavachari:** The Fast Passenger starts only from Bangalore. Why should it not start half an hour earlier to avoid this late arrival?

**Shri Shah Nawaz Khan:** The train starts from Mysore.

**Shri Raghavachari:** No; it starts only from Bangalore.

**An Hon. Member:** Bangalore is in Mysore.

**Mr. Deputy-Speaker:** That is a suggestion.

**Shri Raghavachari:** Will any arrangement be made to give more time between the arrival of this train and the departure of the others at Guntakal?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** That is being looked into.

**Shri M. S. Gurupadaswamy:** What were the main reasons for these irregular timings? What are the suggestions

made by this Ministry to improve the timings and punctuality of the Railways?

**Shri Alagesan:** The railway administration is taking several steps. One of them is to shift the water columns in a few stations, which take time just now. With other improvements it will be possible to get this train in time to the station.

**Shri Nanadas:** May I know, Sir, whether this late running of trains is due to the competition from the buses?

**Shri Alagesan:** No, Sir.

**Shri B. S. Murthy:** May I know, Sir, the maximum time taken for the arrival when the train is late?

**Shri Alagesan:** For that I should like to have notice.

**Shri Raghavachari:** Is any action taken against the officials responsible for this chronic late-running of trains?

**Shri Alagesan:** No particular official is responsible for this.

CENTRAL JUTE COMMITTEE

**\*1020. Shri Rajagopala Rao:** (a) Will the Minister of Food and Agriculture be pleased to state whether the Central Jute Committee is still functioning?

(b) If so, who are the representatives of jute growers on the Committee?

(c) What is the representation given on the Committee to the spokesmen of jute growers in Madras State?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes.

(b) The representatives of the Jute Growers on the Committee are as follows:

West Bengal	...3
Assam	... 2
Bihar	... 2

(c) None at present. I have omitted to read out the names.

**Shri Rajagopala Rao:** May I know the names of the Chairman and Vice-Chairman of the Committee? Who are they?

**Dr. P. S. Deshmukh:** I have not got the whole list here. I have got only the growers' representatives.

**Shri Rajagopala Rao:** I want to know the names of the Committee's Chairman and Vice-Chairman.

**Mr. Deputy-Speaker:** The hon. Minister has not got them. He has got only the names of the growers' representatives.

**Shrimati Renu Chakravartty:** What is the total number, and what are the interests represented on this Jute Committee?

**Dr. P. S. Deshmukh:** The total number is fairly large. I think there are about 27 members including the President. I have got the President's name here. The Vice-President of the Indian Council of Agricultural Research is the President, and altogether, there are 27 members.

**Mr. Deputy-Speaker:** What are the interests represented? That is the hon. Member's question.

**Dr. P. S. Deshmukh:** I will read out.

**Mr. Deputy-Speaker:** All the 27? The hon. Minister may lay it on the Table of the House.

**Dr. P. S. Deshmukh:** That won't satisfy the hon. Member.

**Mr. Deputy-Speaker:** Generally broad outlines and the interests represented may be read out.

**Dr. P. S. Deshmukh:** I will give it Sir. That is exactly what I was giving.

There are four representatives of the Government of India; then, representatives of the Agricultural Department of West Bengal; the Agricultural Department of Bihar; the Co-operative movement in West Bengal is represented; then members elected by the Jute Mills' Association—two; one member elected by the Bengal Chamber of Commerce; one member elected by the Bengal National Chamber of Commerce; two members by the Indian Chamber of Commerce; one representative of the shipping and bale jute interest nominated by the Calcutta Bale Jute Association; one representative of jute trade nominated by the Government of Bihar; one representative of the Government of Assam; three representatives of agricultural interests of West Bengal nominated by the Government of West Bengal; two jute growers nominated by the Government of Assam; then, two by Bihar and one by Orissa (the Director of Agriculture); one member nominated by the Government of Uttar Pradesh to represent the interests in U.P.

**Shri B. S. Murfay:** Is there no representative from Madras?

**Dr. P. S. Deshmukh:** No, because Madras has yet to be an important jute growing area.

**Shri Sarangadhar Das:** May I know, Sir, why Orissa jute growers are not represented on this Committee?

**Dr. P. S. Deshmukh:** This lack of representation for any State is kept in view when the Government nominates these representatives, and very often, if a particular State is not represented, they are included in the nominated members.

**Shri Meghnad Saha:** Is it not a fact that this Committee is entirely dominated by the manufacturers?

**Dr. P. S. Deshmukh:** No, Sir, but by representatives from Government.

**Mr. Deputy-Speaker:** He has read it out.

**Shri Raghavaiah:** What are the functions the Committee is expected to discharge, and has it made any progress at all since its inception?

**Mr. Deputy-Speaker:** That does not arise out of this question.

**Dr. P. S. Deshmukh:** I can read out the object for which the Committee was established—the whole lot of it.

**Shri Raghavaiah:** Instead of nominating by State Governments the representatives of jute growers, will the Government consider .....

**Mr. Deputy-Speaker:** No good, That is a suggestion for action. Under a particular statute they are doing it. Hereafter, the hon. Member may write to the Minister.

**Shri B. S. Murfay:** May I know why adequate representation has not been given to the jute growers?

**Dr. P. S. Deshmukh:** It is quite adequate.

**Mr. Deputy-Speaker:** The hon. Minister thinks it is quite adequate. Let us not enter into an argument.

**Shri Amjad Ali:** May I ask whether the two representatives of jute growers from Assam are actual tillers of the soil or politicians?

**Dr. P. S. Deshmukh:** I can give the names of those who represent the growers' interests: Shri Akshoy Kumar Das, B. L., Barpata, District Kamrup; the Director of Agriculture is the second representative.

**Shrimati Renu Chakravartty:** Last year, certain of those who are said to be representatives of growers in Bengal demanded a definite price for jute to be fixed. Was any definite decision taken about this in the Central Jute Committee?

**Dr. P. S. Deshmukh:** The hon. Member must give notice of the question.

**Mr. Deputy-Speaker:** This relates only to the composition of the Committee.

**TIMINGS OF PASSENGER TRAINS RUNNING BETWEEN RAJAHMUNDRY, VIJAYAWADA AND GUDUR**

**\*1021. Shri Nanadas:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the timings of the Passenger trains running between Rajahmundry, Vijayawada, Gudur and Madras are not convenient to the passengers travelling during day time on court and other business;

(b) whether it is a fact that the train connections to branch lines at Vijayawada, Gudur and Renigunta Stations are such that passengers have to travel by buses; and

(c) if so, whether Government propose to revise the train timings for the said stations so as to suit the convenience of the passengers travelling during day time?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No.

(b) No, considering that the number of main line trains arriving at Vijayawada, Gudur and Renigunta is greater than that of the trains from these stations on each of the branch lines connected therewith and also the requirements of the local traffic to and from these stations to be catered for in respect of the branch lines, the connections provided are reasonable. Information available does not show that passengers travel by buses due to the present connections at Vijayawada, Gudur and Renigunta.

(c) The train timings at Rajahmundry, Vijayawada and Gudur have been arranged taking into consideration the overall requirements to be met and the availability of coaches and locomotives, etc. The changes in train timings that are proposed to be introduced from 16th April 1953, will also go to improve the position.

**Shri Nanadas:** May I know, Sir, whether the Government are aware of the fact that the parcel passenger running between Vishakhapatnam and Madras is not convenient to the people attending Courts, schools and colleges as it is running during nights and the Janata Express.....

**Mr. Deputy-Speaker:** What is it— an argument or a lecture? Only questions ought to be put here.

**Shri Nanadas:** Yes, I am only putting a question.

**Mr. Deputy-Speaker:** Mr. Murthy.

**Shri B. S. Murthy:** Do Government know that these trains are overcrowded, and may I know what steps are being taken to relieve the congestion?

**Shri Alagesan:** There is very much less overcrowding in the trains now.

**Shri Raghuramaiah:** May I know whether there is any train between Vijayawada and Madras, apart from the early morning train and the Express, on which long distance travel alone is permitted, at a convenient hour between 8 A.M. and 2 P.M.?

**Shri Alagesan:** I think, Sir, the hon. Member knows it better than myself.

**Mr. Deputy-Speaker:** So far as these things are concerned, time-tables are published everywhere. Questions on whatever is contained in these time-tables ought not to be put here on the floor of the House.

**Shri Raghuramaiah:** In view of the fact that there is no convenient train between 8 A.M. and 2 P.M., will the Government please consider having such a train run on that line?—

**Shri Alagesan:** I am prepared to discuss the question with the Members coming from that area.

**Mr. Deputy-Speaker:** If hon. Members want information about timings, number of trains and so on, they can find it in the time-table. If they want to utilise this opportunity for making suggestions, hon. Members can always see the Minister or write to him. Next question.

**Shri Raghavaiah:** I have got a supplementary.

**Mr. Deputy-Speaker:** I know the hon. Member has got many supplementaries, but unfortunately I cannot allow them. I have called the next question.

**Shri Raghavaiah:** In view of the fact that we all come from that area, we should be allowed to put one supplementary and get his answer.

**Mr. Deputy-Speaker:** Not now. The hon. Member can write and get the information.